

CPWD Employees in VIP Areas

2152. SHRI GORDHANBHAI JADAVBHAI JAVIYA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the work done by CPWD employees in VIP areas like South Avenue, North Avenue etc. are not satisfactory;

(b) if so, the steps taken by the Government to improve the working of CPWD in these areas;

(c) whether there is any plan to privatise the entire system of CPWD in these VIP areas; and

(d) if not, the reasons therefor?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) and (b) No, Sir. The C.P.W.D. has reported that works in VIP areas are being carried out satisfactorily, although there is always scope for improvement.

(c) and (d) There is no such move. C.P.W.D. has the capacity to maintain the system to the satisfaction of the clients.

Housing
Pavement Dwellers

Pavement Dwellers

2153. SHRI A. GANESHAMURTHI: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government are aware that several poor and downtrodden people in the country dwell on pavements;

(b) if so, the action taken by the Government in this regard;

(c) whether the Government are formulated any scheme to rehabilitate them; and

(d) if so, the details thereof?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) Yes, Sir.

(b) to (d) With a view to ameliorate the living condition and shelter problems of the absolutely shelterless

households till such time as they can secure affordable housing and to mitigate their hardship, the Government of India has formulated a scheme named Night Shelter and Sanitation Facility for Urban Footpath Dwellers under the Central sector. This Scheme has following two components:

1. Construction of community night shelters with community toilets and baths. Under this component a Central subsidy amounting to Rs. 1000/- and HUDCO loan of Rs. 4000/- per beneficiary is being provided.
2. Construction only of community pay and use toilets/baths for the homeless. Under this component a Central subsidy of Rs. 350/- per user per seat is given.

The Scheme primarily caters to the needs of urban footpath dwellers as assessed by State Governments and borrowing agencies.

The Scheme is formulated, constructed and operated by the municipal bodies or agencies designated by State Governments. Apart from State or local agencies, private agencies including voluntary organisations recommended by State Government or its agencies can be associated with the implementation and management of the Scheme.

[Translation]

FCI Godowns

FCI Godowns

2154. SHRI SURENDRA PRASAD YADAV (JHANJHARPUR): SHRI MANIKRAO HODLYA GAVIT:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the number of godowns constructed/under construction in Bihar, capacity-wise;

(b) whether the Government propose to construct more godowns in the State;

(c) if so, the details thereof, location-wise;

(d) if not, the reasons therefor;

(e) whether the Government propose to construct godowns in various States during the Ninth Five Year Plan; and

(f) if so, the details thereof, location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL